

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - I  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18.09.2020 AT 10.30 AM. THROUGH VIDEO CONFERENCING:

PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL  
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : IBA/1367/2019  
NAME OF THE PETITIONER(S) : THANGAM AGENCIES  
NAME OF THE RESPONDENT(S) : UNITED OIL & GAS ENGINEERING PVT LTD  
UNDER SECTION : SEC 9 RULE 6 OF IBC

| S.No.                  | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|------------------------|-------------------|-------------|-----------|
| REPRESENTATION BY WHOM |                   |             |           |

(Empty space for representation details)

**ORDER**

Mr.G.Saibaba, the Counsel on record for the Petitioner is present through Video Conferencing Platform. None appears for the Respondent.

However, it is represented by the Ld. Counsel for the Petitioner that the matter has been settled as between the parties and seeks to withdraw this Petition. In the circumstances this Petition stands **dismissed as withdrawn.**

-SD-

**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-SD-

**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)